

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7000/2004

(From the judgement and order dated 01/10/2003 in CWP No. 7454/2001 of The HIGH COURT OF

DELHI AT N. DELHI)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

CARPENTER WORKERS UNION & ORS.

Respondent(s)

(With prayer for interim relief )

(FOR FINAL DISPOSAL)

Date: 17/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. P.P. Malhotra, ASG

Mr. Harish Chandra, Sr. Adv.

Mrs. Kiran Bhardwaj, Adv.

Ms. Sadhna Sandhu, Adv.

Mr. V.K. Verma, Adv.

Mr. P. Parmeswaran, Adv.

For Respondent(s)

Mr. Abhijit Sengupta,Adv.

Mr. P.V. Yogeswaran ,Adv

UPON hearing counsel the Court made the following

O R D E R

List after Diwali vacations.

( Ravi P. Verma )

Court Master

( Anand Singh )

Court Master